श्री पां० ना० राजभोज: क्या मैं जान सकता हूं कि को ग्ला सलाहकार समिति ने व्यापारिक संस्थाओं को श्राश्वासन दिया था कि स्टेट ट्रेडिंग कारपोरेशन को कोयला नहीं दिया जायेगा ?

श्री एन० कानूनगो: जा हां, यह तो उन का कहना है कि स्टेट ट्रेडिंग कारपोरेशन कोयले का काम नहीं करे लेकिन दिल्ला एड-मिनिस्ट्रेशन की सिफारिश है कि स्टेट ट्रेडिंग कारपोरेशन कोयला पहुंचाये:

SHRIMATI SAVITEY DEVI NIGAM: May I know if the hon. Minister is aware that there was a token strike by the Delhi coal-dealers because of the bad supply of coal and that many other institutions have also complained about the bad supply of coal?

SHRI N. KANUNGO: That is exactly what I have said, that complaints about the bad quality of coal brought into Delhi are being enquired into by the Civil Supplies Officer.

VIGYAN BHAWAN, NEW DELHI

- *286. SHRI M. P. BHARGAVA: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:
- (a) the number of days on which the main hall of the Vigyan Bhawan in New Delhi was given on rent during the year 1959;
- (b) the number of days the commission rooms and the committee rooms of the Vigyan Bhawan were given on rent during the yeaT 1959; and
- (c) the average monthly main-tenanc* expenditure on the Vigyan Bhawan?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA); (a) 22 days (Twenty two days).

- (b) (i) Committee rooms—53 days (Fifty three days).
 - (ii) Commission rooms—44 days (Forty four days).

(c) Rs. 15,800 p.m. (Rupees fifteen thousand and eight hundred only).

विज्ञान भवन, नई दिल्ली

*२६०. श्री राम सहाय : क्या निर्मास , श्रावास श्रीर संभरण मत्री यह बताने की ३.पा करेंगे कि १६५६—६० में विज्ञान भवन, नई दिल्लो के मेन हाल, कमी तन इन्स तथा कमेटी इन्स को किराने पर देने से किततो आनदनो. हई ?

t [VIGYAN BHAWAN, NEW DELHI

*290. Shri RAM SAHAI; Will the Minister of Works, Housing and Supply be pleased to state the income derived during the year 1959-60 a3 a result of the letting out of the main hall, the commission rooms and the committee rooms in Vigyan Bhawan, New Delhi?]

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): Rs. 40,137-50 nP. (Rupees forty thousand one hundred and thirty seven and fifty Naya Paise only). Out of this amount a sum of Rs. 35,437'50 nP. has already been recovered and the balance *viz.* Rs. 4,700 is outstanding against certain organisations.

††[निर्माण, श्रावास और संभरण उप मंत्री (श्री श्रानिल के० चन्दा) : रुप्ये ४०,१३७.५० नये पैसे (चालोस हजार एक सी मैंजींस रुपये और पचास नये पैसे केवल) इस नाजि में से ३५,४३७ रुपये ५० नये पैसे श्रव तक वसूल हो चुके हैं श्रोर सेंग अर्थात ४,७०० रुपये श्रमो कुछ संगठनों ने लेने हैं]

SHRI M. P. BHARGAVA: May I know what the daily charges are for the use of the hall, the commission rooms and the Committee rooms?

t[] English translation.

JThis Question and Starred Question No. 286 were taken together for answers with the Chair's permission

t [] Hindi translation.